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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP(CAA) 81/NCLT/AHM/2017 With CA(CAA) No. 50/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2017

Name of the Company:

Sun Carrier Omega Pvt. Ltd. &

Omega Rank Bearing Pvt. Ltd. (Joint Application)

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1 Déanniche leval Advocate Pelitioner Manal

2 KAI PAUS Rowal Advocate Pertitioner K. KRowal

ORDER

Learned Advocate Ms. Dharmistha Raval with Learned Advocate Ms. Kalpana Raval present for Petitioner.

Proof of service of notice on statutory authorities filed.

Representation of Regional Director received.

No representation received from other statutory authorities.

Representation of Official Liquidator received in Transferor Companies.

Heard arguments of learned Counsel for Petitioner.

Petition is admitted.

Date of hearing fixed on 21.08.2017.

Petitioner shall advertise Notice of hearing of this petition in "Business Standard Bhopal edition and Dainik Bhaskar Bhopal Edition" not less than ten days before fixed date of hearing, calling for objections, if any, on or before the date of hearing.

Petitioner shall issue notices to Regional Director, and Official Liquidator informing the date of hearing.

Meanwhile petitioner may file reply, if any, on representations of Statutory Authorities.

List the matter on 21.08.2017 for hearing.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 2nd day of August, 2017.